

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

12/03/2019

O.A./260/478/2014

PRADYUMNA KUMAR DASH  
-V/S-  
M/O RAILWAYS

ITEM NO:77

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mohanty

Notes of The Registry	Order of The Tribunal	
	None for the applicant. On the previous date i.e., on 19.04.2018 also no one was present on behalf of the applicant. Accordingly, the O.A. is dismissed for default for non prosecution on the part of the applicant.	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
	kb	